

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. JAI AMBE SPARES PRIVATE LIMITED
OPERATING IN TRADING BUSINESS OF AUTO
SPARE PARTS AT INDORE

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. JAI AMBE SPARES PRIVATE LIMITED CIN: U74999MP2018PTC045405 PAN: AAECJ2170R
2.	Address of the registered office	Office Address: 87, BRG Industrial Park, Gram Mali Khedi, Behind New Geeta Toll Kanta, Nemawar Road, Bicholi Mardana, Indore, Madhya Pradesh 452016
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	Plot No. 87, BRG Industrial Park, Gram Mali Khedi, Behind New Geeta Toll Kanta, Nemawar Road, Bicholi Mardana, Indore, Madhya Pradesh 452016
5.	Installed capacity of main products/ services	Not Applicable, as the Corporate Debtor is engaged in the trading business.
6.	Quantity and value of main products/ services sold in last financial year	Turnover for FY 2024-25 is INR 22.99 Crores.
7.	Number of employees/ workmen	NIL, as informed by the suspended management.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please connect to: jaiambespares rp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please connect to: jaiambespares rp@gmail.com
10.	Last date for receipt of expression of interest	Monday, 12 October, 2026 (Extended from 27 September, 2026)

11.	Date of issue of the provisional list of prospective resolution applicants	Thursday, 22 October, 2026 (Extended from 07 October, 2026)
12.	Last date for submission of objections to provisional list	Tuesday, 27 October, 2026 (Extended from 12 October, 2026)
13.	Date of issue of the final list of prospective resolution applicants	Friday, 6 November, 2026 (Extended from 22 October, 2026)
14.	Date of issue of information memorandum, evaluation matrix. and request for resolution plans for prospective resolution applicants.	Wednesday, 11 November 2026 (Extended from 27 October, 2026)
15.	Last date for submission of resolution plans	Friday, 11 December, 2026 (Extended from 26 November, 2026)
16.	Process email id to submit Expression of Interest	jaiambespares rp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	UAM No: MP23D0055788

GAJESH
LABHCHA
ND JAIN

Digitally signed
by GAJESH
LABHCHAND JAIN
Date: 2026.09.28
15:16:21 +05'30'

Gajesh Labhchand Jain
Resolution Professional

In the matter of M/s Jai Ambe Spares Private Limited
Reg. No.: IBBI/IPA-001/IP-P-01697/2019 -2020/12588
Project-specific address for correspondence: C-602, Remi
Biz Court, Off Veera Desai Road, Azad Nagar, Andheri
West, Mumbai- 400 058
AFA validity till 31/12/2026

Date: 27.09.2026

Place: **Mumbai**

DGP REVIEW | MP police gears up for Union home minister's visit

Shah to review cybercrime, security & policing initiatives

Our Staff Reporter
BHOPAL

Union Home and Cooperation Minister Amit Shah will visit Bhopal on Oct 3 to review cybercrime, counterterrorism, law and order and police modernisation initiatives undertaken by the Madhya Pradesh Police, officials said on Sunday.

Ahead of the visit, DGP Kailash Makwana held a meeting with senior officers at Police Headquarters to review preparations.

Officers made presentations on the criminal justice system, cybercrime, counterterrorism, Naxal eradication, disaster management, police modernisation and security



Exhibition to showcase new criminal laws, modern policing and MP heritage

coordination with neighbouring states.

Madhya Pradesh Police initiatives and campaigns, including 'Safe Click',

'Nashe Se Doori Hai Ja- roori' and the Heartfulness programme, were also discussed.

Cybercrime, security measures reviewed

The meeting reviewed e-Zero FIR, the 1930 cyber helpline, cyber commando training and the 'Safe Click' awareness campaign, targeting 8.6 crore people.

The capabilities and operational efficiency of the ATS in counterterrorism and co-ordination in interstate matters were also discussed. Officials also reviewed action against foreigners and illegal immigrants and security coordination with neighbouring states.

Criminal justice, forensic systems in focus

Officials reviewed the implementation of new criminal laws, e-evidence, Nyay Shruti, e-summons, medico-legal examinations and the post-mortem reporting system. Information was also provided on the Prosecution Directorate, use of Netgrid, forensic services and 57 mobile forensic vans. The Prison Department shared information on the Madhya Pradesh Correctional Services and Prisoners Act-2024 and the Model Jail Manual-2016 under the Model Jail Act-2023.

5-day exhibition planned

Special Director General of Police Pankaj Shrivastava reviewed preparations for an exhibition on new criminal laws to be held during Shah's visit. The exhibition will explain the process from the occurrence of a crime to the delivery of justice and showcase the roles of police, FSL, prosecution, prisons and related departments. Modern technology and digital systems will be presented through stalls, videos, digital screens, posters and models. It will also highlight public welfare initiatives and achievements of the Madhya Pradesh Police, besides showcasing the state's cultural and historical identity, forests and wildlife, traditional art and culture and Tribal heritage. The exhibition will run for approximately five days and open to the public on Oct 3.

PM praises MP youth in 'Mann Ki Baat' for cleaning river

Our Staff Reporter
BHOPAL

Prime Minister Narendra Modi, in the 138th episode of 'Mann Ki Baat' on Sunday, made special mention of a river-cleaning campaign undertaken by the youth of Madhya Pradesh.

Modi mentions community-backed initiative but does not identify youth, river or location

He said youth in Madhya Pradesh are working to clean a river, with the wider commu-

nity joining their efforts. However, he didn't take the name of the youth and only referred to his work.

He did not specify the name of the river, the location or the identity of the youth involved in the Madhya Pradesh campaign during his address. He made these remarks while discussing cleanliness initiatives in the context of Mahatma Gandhi's birth anniversary on Oct 2. Notably, a 21-year-old student named Surendra Singh Choudhary, known online as Bittu Tabahi, shot to fame after his clean-up of the Ajnar River in Biaoira in Madhya Pradesh.

Forest guard promotions trigger controversy in Chhatarpur circle

FP News Service
CHHATARPUR

The promotion of 208 Forest Guards to Forester in the Chhatarpur Forest Circle has triggered controversy, with employee unions alleging inconsistencies in the application of seniority and departmental rules.

The promotion process covered Forest Guards from Tikamgarh, Panna, Niwari and Chhatarpur. Employees completing 12 years of service were eligible, subject to prescribed Confidential Report scores and clearance of departmental proceedings. The Departmen-

Promotion list sparks questions over seniority, pending inquiries & recovery cases

tal Promotion Committee approved the promotions at its meeting on July 10, 2026.

Employee unions have questioned why some senior employees were denied promotion while certain juniors allegedly facing proceedings were promoted. They cited Bhawani Singh Parihar, appointed as a Forest Guard in 1990, whose promotion was

Two men swept away in swollen rivers in Satna

SATNA: Continuous rainfall over the past three days has caused rivers and streams across Satna district to swell, resulting in two separate drowning incidents.

In the Jaitwara area, around 6 pm on Saturday, Ramchere Verma, about 50, and his nephew were crossing a bridge over the swollen Turri River on a motorcycle. Despite warnings from villagers, they proceeded as water was flowing over the bridge. The strong current caused them to lose balance and both were swept into the river. Villagers rescued the nephew, but Ramchere was swept away. An SDRF team, assisted by villagers, launched a search operation by boat on Sunday morning, but Ramchere is yet to be found.

In another incident at Sanyasi Ghat in Uchehara, 47-year-old Ajay Shukla went missing while swimming in the river on Saturday. His friend Rahul Tamrakar managed to reach the shore, but Ajay was last seen near the Nau-gaja Baba culvert. When he failed to return home, his brother informed police. Police and family members are searching for him.

District officials have urged residents to avoid crossing swollen rivers and streams.

Professor held over student's sexual harassment complaint

FP News Service
BALAGHAT

A college professor in Baihar was arrested after a female student accused him of seeking sexual favours in exchange for admission to the NCC. A court subsequently rejected his bail application and remanded him to judicial custody.

The professor, identified as Dr Rajendra Singh Kusram, is assistant professor of Zoology and NCC in-charge at Government Aranya Bharati College, Baihar. According to Baihar SHO Deepika Singaur, the student submitted a written complaint on Sep 24, alleging that the professor had sent messages seeking sexual favours in exchange for admission to the NCC, claiming that seats were otherwise unavailable.

Police examined the alleged mobile messages, voice recordings and other available

Student alleges professor sought sexual favours in exchange for NCC admission

evidence before registering a case under sections of the Bharatiya Nyaya Sanhita (BNS). Dr Kusram was produced before JMFC Baihar, Shivani Asati. After examining the case diary and considering the allegations serious, the court rejected his bail plea and sent him to judicial custody.

Meanwhile, the Higher Education Department has also taken departmental action. Deputy secretary LK Khare suspended Dr Kusram and attached him to the office of the regional additional director of Higher Education, Jabalpur, pending further proceedings.

Youth spread message of drug de-addiction at 'Seva Yatra'



FP News Service
NARMADAPURAM

Seva Sankalp Yatra, traveling from Varanasi to Badnagar, arrived in Itarsi on Sunday. By engaging with youth and the broader public at various stops, team members are highlighting the dangers of addiction while inspiring citizens to build a healthy, positive, and responsible society.

A unique feature of the rally

is that participants are carrying sacred water gathered from major rivers along their route to Varanasi, where it will be used to perform Abhishek (ritual bathing) of Lord Vishwanath.

The yatra is scheduled to culminate in Varanasi on October 7. Collector Somesh Mishra emphasised that the willpower of the nation's youth is key to realising the vision of national service.

AYUSH admissions: 41 medical colleges open admissions for over 3,000 seats

Our Staff Reporter
BHOPAL

Admissions for the 2026-27 session in recognised AYUSH colleges - under the 15% All India Quota - will take place over two days, Sep 28-Sep 29, at the undergraduate level, based on merit-cum-counselling for qualified AYUSH-NEET candidates. Admission will be conducted in Ayurveda, Homeopathy and Unani colleges.

In accordance with directives issued by the National Commission for Indian System of Medicine and the National Commission for Homoeopathy (New Delhi), the entire process will be con-

ducted.

Candidates must report to Pt Khushilal Sharma Government Ayurveda College, Bhopal, for document verification and completion of formalities before securing admission at their allotted colleges. Similarly, for the 85% State Quota seats, allocation based on the revised merit list will take place today (Monday). Undergraduate admissions at the allotted colleges will be conducted from Sep 29 to Oct 1.

Dr Rakesh Pandey, national spokesperson for the AYUSH Medical Association, stated that according to the list released by the Directorate of AYUSH (MP) via MP Online,

All India Quota admissions begin today; State Quota admissions run Sep 29-Oct 1

students will secure admission through counselling for over 3,000 seats across 41 AYUSH medical colleges in the state - including those in Bhopal, Jabalpur, Gwalior, Rewa, Ujjain, Burhanpur, Indore, Mandasaur, Ratlam, Chhatarpur and Shivpuri - during the first round of counselling.

He expressed concern regarding the closure of banks

for three days (Sep 28-30), questioning how students would manage to pay admission fees and other related charges. The Directorate of AYUSH (MP) and the AYUSH Department should make serious efforts to address this issue. Students can obtain full details from the official MP Online website.

He further said that banks will remain closed for three days, coinciding with the AYUSH counselling for both All India Quota and State Quota seats. The government should take measures to ensure that students do not face difficulties regarding fee payment.

CM calls Uniform Civil Code 'need of the hour'

Our Staff Reporter
BHOPAL

Chief Minister Mohan Yadav on Sunday called the Uniform Civil Code (UCC) the "need of the hour", saying two sets of laws cannot co-exist within the same country and state. His remarks come after the Madhya Pradesh Assembly passed the UCC Bill in July.

"Two sets of laws cannot coexist within the same country and state; the Uniform Civil Code is the need of the hour. Just as a Hindu is legally permitted only one marriage, a Muslim must also be bound by the same rule.

Polygamy will not be tolerated in Madhya Pradesh at any cost," he said.

He was addressing a Vishwa Hindu Parishad (Madhya Bharat Province) programme held to mark the birth centenary of former international working president of Vishwa Hindu Parishad Ashok Singhal at Ravindra Bhavan on Sunday. As part of the year-long campaign, running from Sep 27, 2026, to Sep 27, 2027, ideological seminars, social harmony conferences and service activities are being organised across the globe, including at 47 major centres within the country.

Cyber fraud: Three Bhopal residents lose over Rs 10 lakh

Our Staff Reporter
BHOPAL

Three residents were duped of over Rs 10 lakh in separate cyber fraud incidents, including a garment businessman who lost Rs 44,928 after downloading an APK file sent on WhatsApp.

Shashank Jain (38) of Vardhaman Kunj received a call asking him to update his electricity bill. The fraudster sent an APK file on WhatsApp and asked him to pay Rs 12. Jain downloaded the file and entered his debit card details, including the CVV

and password. Subsequently, Rs 29,914 and Rs 15,014 were withdrawn from his account. TT Nagar police registered a case following an e-Zero FIR received through the Cyber Crime unit.

In Misrod, Jatin Khandelwal (43) of Golden City was allegedly cheated of Rs 8 lakh by an unidentified fraudster.

In another incident, Ashok Sharma (59) of Ruchi Lifetime Colony was allegedly cheated of Rs 1.71 lakh after a fraudster obtained his UPI-related information. Police are investigating all three cases.

Competitive exam failures drive Ujjain youth to end life

BHOPAL: A Ujjain youth who came to Bhopal for the Labour Inspector recruitment examination died by suicide after consuming poison at a Bairagarh hotel on Saturday night. Pawan Bamaniya of Shipra Vihar Colony, Ujjain, arrived on Sep 26 and was scheduled to appear for the examination on Sunday. Hotel staff alerted police after he failed to respond to calls. Police broke open the room and found him dead. Police recovered a mobile phone and suicide note in which Pawan mentioned difficulties and repeated failures in competitive examinations. He apologised to his parents and two sisters. Police are investigating the case.

JANA SMALL FINANCE BANK (A Scheduled Commercial Bank)		Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangla Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071. Branch Office: Plot No.131/01, Ground Floor, MP Nagar Zone-2, Bhopal (M.P.)-462011.			
DEMAND NOTICE UNDER SECTION 13(2) OF SARFAESI ACT, 2002.					
Whereas you the below mentioned Borrower/s, Co-Borrower/s, Guarantor/s and Mortgagors have availed loans from Jana Small Finance Bank Limited , by mortgaging your immovable properties. Consequent to default committed by you all, your loan account has been classified as Non Performing Asset , whereas Jana Small Finance Bank Limited being a secured creditor under the Act, and in exercise of the powers conferred under section 13(2) of the said Act read with rule 2 of Security Interest (Enforcement) Rules 2002, issued Demand notice calling upon the Borrower/s Co-Borrower/s Guarantor/s Mortgagors as mentioned in column No.2 to repay the amount mentioned in the notices with future interest thereon within 60 days from the date of notice, but the notices could not be served on some of them for various reasons.					
Sr. No.	Name of Borrower/ Co-Borrower/ Guarantor/ Mortgagor	Loan Account No. & Loan Amount	Details of the Security to be enforced	Date of NPA & Demand Notice date	Amount Due in Rs. / as on
1	1) Mrs. Preeti Malviya, W/o. Ashok Malviya, 2) Mr. Ashok Malviya, S/o. Babulal Malviya	Loan Account No. 30579420000626 34029630000082 45499430001008 Loan Amount: Rs.19,80,000/-	Immovable Property: All that R.C.C. super structure comprising Flat No.S-02, on Second Floor, comprising super built up area 625 Sq.ft., (58.08 Sq.mtrs.), in the building known as "Shyam Apartment" constructed on the Land bearing Plot No.M.I.G. H-33, situated at Vasundhara Colony BDA, Teelajalmapura, Ward No.13, Janpad Panchayat Fanda, Tehsil Huzur & District Bhopal (M.P.). Bounded by: East by: Flat No.S-01, West by: House No.H-32, North by: Road and South by: Flat No.S-03.	01-09-2026 & 08-09-2026	Rs.20,47,244.35 (Rupees Twenty Lakh Forty Seven Thousand Two Hundred Forty Four and Thirty Five Paise Only) as on 06-09-2026
2	1) Mr. Manish Babu Parashar, S/o. Gokul Prasad, 2) Mr. Gokul Prasad Parashar, S/o. Puranchandra, 3) Mrs. Savita Parashar, W/o Gokul Prasad	Loan Account Nos. 45499430000120 45499410000574 Loan Amount: Rs.12,61,192/-	Immovable Property: All that piece and parcel of land bearing Residential House No.E-21, total admeasuring area of 646 Sq.ft. (60 Sq.mtr.), together with construction thereon, Part of Khasra No.9/12/1/2, situated at Kolar Road, Village Banjari, P.H. No.39, Ward No.82, Tehsil Huzur & District Bhopal (M.P.). Bounded by: East by: Other House, West by: Other House, North by: Other House and South by: Road.	01-09-2026 & 08-09-2026	Rs.11,96,873.64 (Rupees Eleven Lakh Ninety Six Thousand Eight Hundred Seventy Three and Sixty Four Paise Only) as on 06-09-2026
3	1) Mr. Shivam, S/o. Kailash Padram, 2) Mr. Kailash Padram, S/o. Hargovind Padram, 3) Mrs. Tulsa Padram, W/o. Kailash	Loan Account No. 324405400000016 Loan Amount: Rs.2,76,500/-	Immovable Property: All that peace and parcel land bearing part of Plot Nos.07 & 08 on admeasuring area of 1000 Sq.ft., together with RCC construction thereon, Part of Khasra No.258/1, in Laghu Vetan Kalyan Co-Operative Housing Society Jabalpur, situated at Maharana Pratap Ward, Ganga Nagar Colony, Mouza Purwa, N.B. No.162, P.H. No.22/7, R.N.M. Jabalpur, Tehsil & District Jabalpur (M.P.). Bounded by: East by: Road, West by: Road, North by: Chironji Lal and South by: Self Owned Vacant Land.	01-09-2026 & 09-09-2026	Rs.2,68,617.49 (Rupees Two Lakh Sixty Eight Thousand Six Hundred Seventeen and Forty Nine Paise Only) as on 06-09-2026
4	1) Mr. Nav Kumar Singh, S/o. Manager Singh, 2) Mrs. Shobha Thakur, W/o. Nav Kumar Singh, 3) Mrs. Kamla Devi, W/o. Manager Singh	Loan Account Nos. 312094200000670 31209430000163 31209410000196 31209410001288 Loan Amount: Rs.22,24,948/-	Immovable Property: All that piece and parcel of land bearing Part of Plot Nos.07 & 08 on admeasuring area of 1000 Sq.ft., together with RCC construction thereon, Part of Khasra No.258/1, in Laghu Vetan Kalyan Co-Operative Housing Society Jabalpur, situated at Maharana Pratap Ward, Ganga Nagar Colony, Mouza Purwa, N.B. No.162, P.H. No.22/7, R.N.M. Jabalpur, Tehsil & District Jabalpur (M.P.). Bounded by: East by: Plot of Rahul Jain, West by: Plot No.09/ House of Patel, North by: Open Plot and South by: Road.	01-09-2026 & 08-09-2026	Rs.20,64,271.48 (Rupees Twenty Lakh Sixty Four Thousand Two Hundred Seventy One and Forty Eight Paise Only) as on 06-09-2026
Notice is therefore given to the Borrower/ Co-Borrower/ Guarantor & Mortgagor as mentioned in Column No.2, calling upon them to make payment of the aggregate amount as shown in column No.6, against All the respective Borrower/ Co-Borrower within 60 days of Publication of this notice as the said amount is found payable in relation to the respective loan account as on the date shown in Column No.6. It is made clear that if the aggregate amount together with future interest and other amounts which may become payable till the date of payment, is not paid, Jana Small Finance Bank Limited shall be constrained to take appropriate action for enforcement of security interest upon properties as described in Column No.4. Please note that this publication is made without prejudice to such rights and remedies as are available to Jana Small Finance Bank Limited against the Borrower/s Co-Borrower/s Guarantor/s Mortgagors of the said financials under the law, you are further requested to note that as per section 13(13) of the said act, you are restrained/prohibited from disposing of or dealing with the above security or transferring by way of sale, lease or otherwise of the secured asset without prior consent of Secured Creditor.					
Date: 26.09.2026, Place: Bhopal & Jabalpur			Sd/- Authorised Officer, For Jana Small Finance Bank Limited		

NOTICE

Transportation charge of Re 1 will be applicable in all locations except Bhopal city. This charge will be over and above the cover price of publication

■ Publisher

FIR against man for assaulting electricity employee

FP News Service
NARMADAPURAM

Kotwali police on Saturday registered an FIR against a man for allegedly assaulting, abusing and threatening an electricity department employee during an official power disconnection drive in Sadar Bazar.

According to Vineet Bagde, General Manager, Narmadapuram Circle of Madhya Kshetra Vidyut Vitrان Company, a team led by Junior Engineer Umakant Yadav was conducting revenue recovery at a premises behind a nursing home on Saturday. The team was attempting to recover Rs 54,000 imposed by the vigilance squad for unauthorised electricity use and disconnect an illegally connected power line.

Police said accused Dev Parte, allegedly obstructed the team, abused and assaulted Yadav, threatened to kill him and prevented him from performing his official duties. Following the incident, the electricity company approached senior police officials and lodged a complaint. An FIR was registered under Sections 132, 296(b), 115(2), 351(3) and 324(4) of the BNS.

The company has directed officials to ensure immediate legal action in cases involving assault or abuse of field staff and obstruction of official work.

स्टेट हैण्डलूम एक्सपो-2026

हाथकरघा मेला

दिनांक : 28.9.2026 से 11.10.2026

समय : दोपहर 12 से रात्रि 9 बजे तक

गौहर महल अर्बन हाट
वीआईपी रोड, भोपाल

भारत के विभिन्न राज्यों से आए बुनकरों का हुनर

Madhya Pradesh Gift Corporation

Mitrayantra

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लोक नृत्यों की प्रस्तुतियां
सायं 6 से 8

प्रयोजक : विकास प्रभु (हाथकरघा) इन्डस्ट्रियल, आर्ट्स स्ट्रॉकर, आई दिल्ली
आयोजक : रवि शर्मा, ए.पी. इन्डस्ट्रियल एंड हाथकरघा विकास निगम

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. JAI AMBE SPARES PRIVATE LIMITED
OPERATING IN TRADING BUSINESS OF AUTO SPARE PARTS AT INDORE
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/CIN/LLP No.	M/S. JAI AMBE SPARES PRIVATE LIMITED jaibespares.pvt@gmail.com PAN: AEECJ2170R
2. Address of the registered office	Office Address: 67, BRG Industrial Park, Gram Mali Khedi, Behind New Geeta Toll Kanta, Nemawar Road, Bicholi Mardana, Indore, Madhya Pradesh 452016
3. URL of website	Not Applicable
4. Details of place where majority of fixed assets are located	Plot No. 87, BRG Industrial Park, Gram Mali Khedi, Behind New Geeta Toll Kanta, Nemawar Road, Bicholi Mardana, Indore, Madhya Pradesh 452016
5. Installed capacity of main products/ services	Not Applicable, as the Corporate Debtor is engaged in the trading business.
6. Quantity and value of main products / services sold in last financial year	Turnover for FY 2024-25 is INR 22.99 Crores.
7. Number of employees/ workmen	NIL, as informed by the suspended management.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please connect to: jaibespares.pvt@gmail.com
9. Eligibility for resolution applicants under section 25(2)(b) of the Code is available at URL:	For details, please connect to: jaibespares.pvt@gmail.com
10. Last date for receipt of expression of interest	CIN: U74999MP2018PTC045405 Monday, 12 October, 2026 (Extended from 27 September, 2026)
11. Date of issue of the provisional list of prospective resolution applicants	Thursday, 22 October, 2026 (Extended from 07 October, 2026)
12. Last date for submission of objections to provisional list	Tuesday, 27 October, 2026 (Extended from 12 October, 2026)
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15. Last date for submission of resolution plans	Friday, 11 December, 2026 (Extended from 26 November, 2026)
16. Process email id to submit Expression of Interest	jaibespares.pvt@gmail.com
17. Details of the corporate debtor's registration status as MSME	UAM No: MP23D0055788

Sd/-
Gajesh Labhchand Jain
Resolution Professional

In the matter of M/s Jai Ambe Spares Private Limited
Reg. No.: IBSI/IPA-001/IP-P-01697/2018-2020/12588
Project-specific address for correspondence: C-602, Rami Biz Court,
Off Veera Desai Road, Azad Nagar, Anandhi West, Mumbai- 400 058
Date: 27.09.2026
Place: Mumbai

AFA validity till 31/12/2026



Overheard

Dil ke armaan...

One can compare the current situation of an IAS officer to the 1982 Bollywood song, "Dil Ke Armaan Aansuon Mein Bah Gaye..." The officer wanted to get a posting in a department of his choice. The officer used the clout of an important person for it. He remained assured that the government would send him to the department of his choice because of the influential person. People in the corridors say the head of state declined with humility the recommendations of the influential person that he would not give the command of the department to the officer. The person remained satisfied with the head of state's arguments. The officer, however, continues to try to get the additional charge of an important department together with his present place of work. The officer's failure to get a department of his choice, even after pulling out all the stops, has disappointed him. Yet, he stays active to materialise his other dreams. He keeps an eye on each event. Now, the officer has begun to pull the strings of an influential politician, as well as of a prominent personality for a job.

Heap of files

A department continues to face problems. Files stack up in the department. The government has started e-filing. The officers of the department feel if they cannot dispose of the files, the higher-ups will pull them up. E-filing has an advantage: one can deal with any file from anywhere. But Sahib has failed to dispose of the files. The innumerable files in Sahib's folder even worry his staff. Though the number of pending files hardly bothers the officer, the minister heading the department remains concerned about it. The minister makes quick decisions to avoid problems. The minister has recently pulled up the officer for the rising number of pending files. Sahib's lacklustre attitude towards work has the top bosses, as well as the lower-rank officers in the department, stewing. The officer remains scared of taking decisions, fearing lest he should be in the swoop.

Away from office

An IAS officer stays away from his office. A commotion took place there. Besides, there always happens to be some kind of drama or the other outside his office. During his commute from office to home, the fear of an untoward incident torments him. In this situation, Sahib has changed his office. He has started sitting in another office, which is not meant for him. The government has set up the office for an important work functioning under the officer. But he has started sitting there most of the time after a dispute in his old office. Those wishing to meet him face problems, for most of them lack information about the new office. As a result, only those whom the officer calls can meet him. The officer has disposed of many pending cases but remains worried about the department. Sahib wants a transfer to another place.

■ Nitendra Sharma

PS wants posting

A principal secretary intends to return to the mainstream administration. Sahib has pulled out all the stops for it. He has influenced an important person. Some people tried to post him in an important department when the new chief secretary issued the first transfer list soon after assuming the office. But the higher-ups did not reach a consensus on his posting. His name came up when the higher-ups discussed the issue of the transfer of officers some time ago. The problem is that the government cannot find a suitable officer to transfer to the department in place of the PS. The government has to take permission from an important person before transferring the officer to the place where the PS works. The government cannot transfer him until it gets the important person's nod over the name of the officer who will replace the PS. Thus, the PS remains disappointed for not being transferred from the place. The present position remains unsuitable to his nature.

Transfer in the offing!

The government may transfer a woman collector of an important district in the next administrative reshuffle. It plans to elevate Madam to the position of secretary in the coming days. Earlier, the administration decided to transfer her in December. But now, she may get a posting to any department in the state capital in the upcoming administrative reshuffle. The higher-ups plan to post the managing director of a corporation as a collector in the district where Madam works. The officer wants a posting in the state's commercial capital. On the other hand, the government mulls over posting him to the important district which remains politically volatile. So, the government wants to send someone to the district who can efficiently handle any situation. The administration can interchange the place of posting of these two officers. Another officer has started making efforts for a posting in the district. He got the recommendations of an important politician for it.

Low profile

A senior IPS officer maintains a low profile these days. He keeps away from interfering in any issue. An officer, holding as important an office as Sahib does, must remain active. The post is important for the government. It functions as the eyes, ears, and nose of the administration. The officer's style of working indicates that he lacks interest in working in this position. He is a gentleman. People in the corridors of power say the officer was not keen to join the department. Because the higher-up selected him for the position, he could not decline the offer. Because of Sahib's low profile, another IPS officer has become increasingly active in handling day-to-day. He handles many important assignments and coordinates with the home department to deal with many cases. Meanwhile, The officers at the police headquarters wait for what happens after two months when their new boss takes over and posts officers according to his strategy.

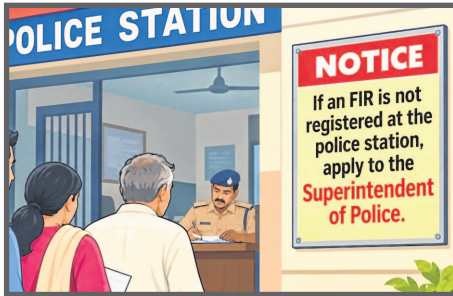
PUBLIC RIGHTS| Notice boards will tell complainants whom to approach if an FIR is not registered

NO FIR? APPROACH SP
PHQ orders display at every police station

Our Staff Reporter
BHOPAL

People whose FIRs are not registered at police stations can approach the superintendent of police with a written complaint, Police Headquarters (PHQ) has said, directing all police stations across the state to display notices informing the public about this provision.

PHQ has directed every police station to install a notice board stating, "If an FIR is not registered at the police station, apply to the Superintendent of Police". The directive came after various complaints reached PHQ, alleging that police station in-charges were not registering FIRs and complainants had to run from pillar to post to raise their problems. If the station in-charge refuses to register an FIR, the complainant can send a written complaint to the superintendent of police by post.



Police restricted from calling elderly, women to police station

In addition to this directive, PHQ has also directed compliance with provisions of the new criminal law regarding the recording of statements during investigations. Elderly people over 60 years of age, women, physically or mentally disabled individuals, and those suffering

Complaints will not be stuck at police station

Under the new system, complainants whose FIRs are not registered will not need to repeatedly contact the station in-charge. The notices boards are intended to ensure that people visiting police stations know which officer to approach next.

from serious illnesses will not be forced to come to the police station or any place other than their homes to record their statements. Statements will be recorded at a place, date and time convenient for such individuals. However, if the concerned person voluntarily comes to the police station and agrees to give his statement, then his statement can be recorded there.

To inform the public of this right, PHQ has directed the installation of notice boards at all police stations and superintendent of police offices across the state. Police Headquarters has cited a sec-

tion of the Indian Civil Service Code for this purpose.

The CID of Police Headquarters has issued instructions in this regard to the police commissioners of Bhopal and Indore, all

superintendents of police, and special units such as the Special Task Force (STF), Cyber and CID. Officers have been instructed to ensure compliance with the directives.

Forgiveness takes centre stage at Jain 'Kshamavani'



Our Staff Reporter
INDORE

The spirit of forgiveness and reconciliation took centre stage as the Digambar Jain community observed its traditional 'Samuhik Kshamavani' programme at the Kanch Mandir premises after the Parvushan festival concluded.

Held in the presence of Param Pujya Sunil Sagari Maharaj, the programme began with the 'abhishek' of Shri Ji. Community members subsequently sought forgiveness from one another, reinforcing the message of let-

ting go of differences and strengthening social harmony. The gathering highlighted the significance of Kshamavani, through which members acknowledge mistakes, seek forgiveness and renew bonds within the community. The observance brought together people from across the Jain society in a collective expression of humility and reconciliation.

Former Social Parliament president Kailash Ved, Nirmal Kasliwal, Anand Kasliwal, Sanjay Pataudi, Prince Tongya and Ratnesh Tongya were among those present.

Masked burglars break into locked house in Narwar

FP News Service
UJJAIN

A burglary took place at an unoccupied house in a village on Devas Road during the intervening night of Saturday and Sunday. According to Narwar police, businessman Irshad Qureshi owns a house near Bank of India. Irshad had gone to visit relatives along with his family, leaving the house locked.

The burglars broke the lock on the main door, entered the house and searched a cupboard. After failing to find any jewellery, the burglars took several thousand rupees kept in the cupboard and fled. Police reached the spot after being informed about the incident in the morning and examined CCTV footage. The footage shows three men with their faces covered entering the house.

Tathastu takes audience on emotional, thrilling ride

Our Staff Reporter
INDORE

Gujarati social thriller Tathastu, presented by Amardeep Theatre Production and Vishal Gordiya under the aegis of Rasrang Sanstha, was staged at Labh Mandapam on Sunday, Sep 27. The nearly two-hour performance kept the audience engaged with its tight screenplay, powerful acting, impactful dialogues and live visual effects.

Produced by Bharat Narayandas Thakkar, Vipul Mehta wrote and directed the play, based on the original work of Sanjay Jamkhandi. The story revolves around Kshitij Mehta's unsuccessful suicide attempt and the mysterious events that follow. Anuj agrees to fulfil Kshitij's unfinished wish, but is faced with a condition involving the murder of Dr Jobanputra, setting off

a chain of emotional and moral conflicts.

Mehul Buch and Ami Trivedi delivered notable performances as Dr Pradyumn Jobanputra and Dr Kiran Jobanputra. The play effectively combined suspense, family emotions, and humour, while its lighting, set design, and live visual effects enhanced the theatrical experience.

Bharatbhai Dave, Bhavanaben Dave, Gaurang Shah, Falguni Shah and Neeta Sanghvi inaugurated the programme by lighting the ceremonial lamp.

Anil Ranka was honoured for donating blood on multiple occasions, while Brajesh Talati was felicitated for raising awareness about Yamuna purification. His contribution to the organisation of the Shrinathji Charitramrit Katha in Indore was also acknowledged.

FREE PRESS SOCIETY CONNECT

Housie brings residents of RR Avenue together



Our Staff Reporter
INDORE

A lively evening of entertainment, devotion and community bonding unfolded at RR Avenue, Indore, as Free Press organised a Housie/Tambola programme for residents during the festive season. Around 150 residents participated enthusiastically, making the event a vibrant community gathering.

The programme was organised as part of Free Press's ongoing initiative to connect with residential communities through entertainment and meaningful engagement.

RR Avenue committee members Luckya Kautuk and Avadh Shotriya said the society has been promoting environmental consciousness for several years by installing eco-friendly Ganesha idols and completely avoiding Plaster of Paris idols.

Committee members Ayushi Kalra and Girish Agrawal said cultural programmes and community interaction

Housie prize winners

- 1st Line : Geeta Kumawat
- 2nd Line : Alka Bajaj
- 3rd Line : Archana Trivedi
- 4th Corners : Sadhna Saxena
- Early Five : Sunita Kalra
- Photo Frame : Nidhi Agrawal
- Indore : Mona Sukhramani
- Bhopal : Shivansh Suri
- 1st Full House : Uma Mishra
- 2nd Full House : Bharti Billore

are a regular feature at RR Avenue. They added that Housie was not merely an entertainment activity but also provided residents an opportunity to come together and spend quality time with one another.

Rupesh Khandelwal and Tarun Nagda conveyed their best wishes for the successful Free Press-RR Avenue Housie programme and extended Ganapati's blessings for peace and prosperity among residents and people of Indore.

Resident and prize winner Sunita Kalra appreciated the Free Press WhatsApp digital edition and School Edition,

particularly their easy language, clear presentation and usefulness for school-going children. She also praised Free Press for its efforts to stay connected with readers and residential communities.

PANCHANG 28.9.2026 (DAKSHINAYAN)

Saka 1948 Samvat 2083
Month : Ashwin Krishna 2, Monday 7, 14 PM.
Nakshatra : Revati 10, 16 A.M., then Asvini
Yoga : Dhruva 8, 54 A.M., then Vyaghat 6, 13 A.M.
Karan : Tatil 8, 09 A.M., then Varj 6, 14 A.M.
Moon : Min 10, 16 A.M., then Mes

Diagram showing the Panchang for 28.9.2026 (DAKSHINAYAN). The diagram is a square divided into 16 smaller squares, each containing a number and a letter. The numbers are: 1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16. The letters are: A, B, C, D, E, F, G, H, I, J, K, L, M, N, O, P. The diagram is surrounded by text: "FREE PRESS CLASSIFIED", "RUNNING CLASSIFIED", "DISPLAY CLASSIFIED", "7 DAY 500/-", "15 DAY 1000/-", "30 DAY 1500/-", "50/- SQ.CM. B.W.", "75/- SQ.CM.", "100/- SQ.CM.", "150/- SQ.CM.", "200/- SQ.CM.", "250/- SQ.CM.", "300/- SQ.CM.", "350/- SQ.CM.", "400/- SQ.CM.", "450/- SQ.CM.", "500/- SQ.CM.", "550/- SQ.CM.", "600/- SQ.CM.", "650/- SQ.CM.", "700/- SQ.CM.", "750/- SQ.CM.", "800/- SQ.CM.", "850/- SQ.CM.", "900/- SQ.CM.", "950/- SQ.CM.", "1000/- SQ.CM.", "1050/- SQ.CM.", "1100/- SQ.CM.", "1150/- SQ.CM.", "1200/- SQ.CM.", "1250/- SQ.CM.", "1300/- SQ.CM.", "1350/- SQ.CM.", "1400/- SQ.CM.", "1450/- SQ.CM.", "1500/- SQ.CM.", "1550/- SQ.CM.", "1600/- SQ.CM.", "1650/- SQ.CM.", "1700/- SQ.CM.", "1750/- SQ.CM.", "1800/- SQ.CM.", "1850/- SQ.CM.", "1900/- SQ.CM.", "1950/- SQ.CM.", "2000/- SQ.CM.", "2050/- SQ.CM.", "2100/- SQ.CM.", "2150/- SQ.CM.", "2200/- SQ.CM.", "2250/- SQ.CM.", "2300/- SQ.CM.", "2350/- SQ.CM.", "2400/- SQ.CM.", "2450/- SQ.CM.", "2500/- SQ.CM.", "2550/- SQ.CM.", "2600/- SQ.CM.", "2650/- SQ.CM.", "2700/- SQ.CM.", "2750/- SQ.CM.", "2800/- SQ.CM.", "2850/- SQ.CM.", "2900/- SQ.CM.", "2950/- SQ.CM.", "3000/- 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